

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 214 of 2012

Dated : 15th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Torrent Energy Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Proxy for
Mr. H.S. Jaggi
Counsel for the Respondent(s): Mr. Anand K. Ganesan for GERC

ORDER

Mr. Anand K. Ganesan undertakes to file Vakalatnama on behalf of the Commission and submits that no reply is necessary in the matter. As such, the pleadings are complete.

Post the matter for hearing on **15.02.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs